

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 69 /Admin. (Services)/2018 Dated: Allahabad: February 09, 2018

Subject: Regarding "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Ubuntu-18/JTRI-261 dated 07.02.2018 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at Judicial Training & Research Institute, U.P., Lucknow as indicated below:

Sl. No.	Name of Training	Duration	No. of Participants	Lists
1.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	19.02.2018 & 20.02.2018	50	A
2.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	21.02.2018 & 22.02.2018	50	B
3.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	26.02.2018 & 27.02.2018	50	C

I am further to say that the officers mentioned in lists A, B & C have been nominated for aforesaid 'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers on the dates mentioned against their names at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Encl. As above

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 69 (i)/Admin.(Services)/2018 dated: February 09, 2018

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The C.P.C, High Court, Allahabad.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,

Duration: 19.02.2018 to 20.02.2018

Sl. No.	I.D.	Name Sri/ Smt./Ms.	Designation	Place of Posting
1.	6441	CHANDRA MOHAN CHATURVEDI	Addl. Chief Judicial Magistrate (Kasia)	Kushi Nagar
2.	5401	VINOD KUMAR-III	Addl. District & Sessions Judge	Lakhimpur Kheri
3.	1553	HEMENDRA KUMAR SINGH	Addl. Chief Judicial Magistrate	Lakhimpur Kheri
4.	1733	PRADEEP KUMAR-IV	Addl. Civil Judge (Sr.Div.)/ACJM.	Lakhimpur Kheri
5.	5640	HARKESH KUMAR	A.D.J. (FTC)	Lalitpur
6.	1614	RAKESH SINGH	Civil Judge (Senior Div.)	Lalitpur
7.	1868	SATYENDRA SINGH VERMA	Civil Judge (Senior Div.)(FTC)	Lalitpur
8.	5671	AVINASH SAKSENA	Spl. J. (SC/ST, Pev.of Atroci Act)	Lucknow
9.	6211	ASHISH VARMA	Civil Judge (Senior Div.)	Lucknow
10.	6276	GAURAV SHARMA	Civil Judge (SD) (Mohanlalganj)	Lucknow
11.	5377	SANJAY KUMAR DEY	Addl. District & Sessions Judge	Maharajganj
12.	6354	SARVJEET KUMAR SINGH	Secretary	Maharajganj
13.	1841	SHEELVANT	Civil Judge (Senior Div.)(FTC)	Maharajganj
14.	5776	RAM KUSHAL	Principal Judge, Family Court	Mahoba
15.	6462	SANJAY KUMAR-IV	Civil Judge (Senior Div.)	Mahoba
16.	1776	MAHENDRA KUMAR SINGH	Civil Judge (Senior Div.)(FTC)	Mahoba
17.	5806	SMT. RENU RAO	Principal Judge, Family Court	Mainpuri
18.	6492	ANIL KUMAR-VIII	Addl. Chief Judicial Magistrate	Mainpuri
19.	1536	AJAY KUMAR SINGH-II	Secretary	Mainpuri
20.	5391	PARMANAND SHUKLA	Principal Judge, Family Court	Mathura
21.	6426	SHAIENDRA VERMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
22.	6456	SUNIL SINGH	A.C.J.M. (Railway)	Mathura
23.	5624	VEER NAYAK SINGH	Addl. District & Sessions Judge	Mau
24.	1771	HEMANT KUMAR KUSHWAHA	Civil Judge (Senior Div.)	Mau
25.	1837	PARVIND KUMAR	Civil Judge (Senior Div.)(FTC)	Mau
26.	5376	PEEYUSH SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Meerut
27.	6317	PRAKASH TIWARI	Civil Judge (Senior Div.)	Meerut
28.	6321	SMT. NISHA SINGH	Special C.J.M.	Meerut
29.	5734	PRAKASH NATH SRIVASTAVA	Addl. District & Sessions Judge	Mirzapur
30.	6361	OMVIR SINGH-II	Civil Judge (Senior Div.)	Mirzapur
31.	6367	MANOJ KUMAR SINGH-II	Addl. Chief Judicial Magistrate	Mirzapur
32.	5380	AEJAZ AHMAD ANSARI	Addl. District & Sessions Judge	Moradabad
33.	6246	AMIT KUMAR PANDE	Civil Judge (Senior Div.)	Moradabad
34.	6331	DINESH KUMAR CHAURASIA	Addl. Chief Judicial Magistrate	Moradabad
35.	5623	UMESH CHANDRA	Addl. District & Sessions Judge	Muzaffar Nagar
36.	6496	JITENDRA SINGH-II	Addl. Chief Judicial Magistrate	Muzaffar Nagar
37.	1632	ANKUR SHARMA	Secretary	Muzaffar Nagar
38.	5686	PANKAJ KUMAR UPADHYAY	Addl. District & Sessions Judge	Pilibhit
39.	6437	SMT. ALKA BHARTI	Addl. Chief Judicial Magistrate	Pilibhit
40.	6494	DEVENDRA NATH SINGH	Secretary	Pilibhit
41.	6537	RAMESHWAR	Addl. District & Sessions Judge	Pratapgarh
42.	2036	YAJNESH CHANDRA PANDEY	Addl. Chief Judicial Magistrate	Pratapgarh
43.	1708	SMT. MADHU DOGRA	Addl. Civil Judge (Sr.Div.)/ACJM.	Pratapgarh
44.	5460	ASHOK KUMAR-VI	Principal Judge, Family Court	Raebareli
45.	1706	SUSHRI LOVEY YADAV	Addl. Chief Judicial Magistrate	Raebareli
46.	1641	ABHISHEK UPADHYAYA	Secretary	Raebareli
47.	5414	VIJENDRA SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Ramabai Nagar
48.	6497	RAJU PRASAD	Addl. Chief Judicial Magistrate	Ramabai Nagar
49.	6507	CHHANGUR RAM	Addl. Civil Judge (Sr.Div.)/ACJM.	Ramabai Nagar
50.	5351	MOHD. AZAHAR HUSAIN IDRISI	Principal Judge, Family Court	Rampur

Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,

Duration: Duration: 21.02.2018 to 22.02.2018

Sl. No.	I.D.	Name Sri/ Smt./Ms.	Designation	Place of Posting
1.	6263	ARVIND MISRA	Addl. Chief Judicial Magistrate	Rampur
2.	6408	MANISH KUMAR-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Rampur
3.	5691	AMIT PAL SINGH	Principal Judge, Family Court	Saharanpur
4.	6235	SMT. DEEPA RAI	Chief Judicial Magistrate	Saharanpur
5.	6275	BRIJENDRA KUMAR PANDEY	Civil Judge (Senior Div.)	Saharanpur
6.	5977	VINOD KUMAR BARNWAL	Principal Judge, Family Court	Sant Kabir Nagar
7.	1791	SHAILENDRA YADAV	Secretary	Sant Kabir Nagar
8.	1835	SATYA PRAKASH ARYA	Civil Judge (Senior Div.)(FTC)	Sant Kabir Nagar
9.	5757	BHAGWATI PRASAD SAXENA	Principal Judge, Family Court	Shahjahanpur
10.	6333	KM. SHIKHA PRADHAN	Addl. Chief Judicial Magistrate	Shahjahanpur
11.	6448	SMT. NIRMALA	Secretary	Shahjahanpur
12.	6382	NIRANJAN KUMAR	Civil Judge (Senior Div.)	Shravasti
13.	1889	RAJ KUMAR SINGH	Addl. District & Sessions Judge(Bansi)	Siddharth Nagar
14.	1770	SMT. JYOTI	Civil Judge (Senior Div.)(FTC)	Siddharth Nagar
15.	1827	MANOJ KUMAR-II	Secretary	Siddharth Nagar
16.	6551	JAI PRAKASH YADAV	Addl. District & Sessions Judge	Sitapur
17.	1631	SUSHRI POONAM SINGH-I	Civil Judge (Senior Div.)	Sitapur
18.	1568	SUSHRI SUNITA SINGH NAGORE	Addl. Chief Judicial Magistrate	Sitapur
19.	5442	YASHWANT KUMAR MISHRA	Principal Judge, Family Court	Sonbhadra
20.	6440	SIDDHARTHA KUMAR WAGAV	Secretary	Sonbhadra
21.	1544	MAAN VARDHAN	Addl. Chief Judicial Magistrate	Sonbhadra
22.	1882	UTKARSH CHATURVEDI	Spl. J. (SC/ST, Pev.of Atroci Act)	Sultanpur
23.	6288	PRABHA NATH TRIPATHI	Addl. Chief Judicial Magistrate	Sultanpur
24.	6340	SMT. SAPNA SHUKLA	Secretary	Sultanpur
25.	5921	SANJEEV YADAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Unnao
26.	6373	SMT. ASHA RANI SINGH	Addl. Chief Judicial Magistrate	Unnao
27.	6381	SMT. NEETU YADAV	Secretary	Unnao
28.	6539	DIVESH CHANDRA SAMANT	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi
29.	6225	SMT. ARTI FAUZDAR	Civil Judge (Senior Div.)	Varanasi
30.	6234	UMAKANT JINDAL	Special C.J.M.	Varanasi
31.	6516	VIVEK SANGAL	Spl. Judge (U.P. Dacoity.A.A.)	Agra
32.	6356	NITENDRA KUMAR	Addl. Chief Judicial Magistrate	Agra
33.	6360	ASHISH KUMAR CHAURASIA	Secretary	Agra
34.	5625	SANTOSH KUMAR SRIVASTAVA	Spl. Judge (E.C.Act)	Aligarh
35.	6278	KUMAR MAYANK	Addl. Chief Judicial Magistrate	Aligarh
36.	6292	CHANDRA SHEKHAR MISRA	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
37.	5426	SURENDRA SINGH-I	Addl. District & Sessions Judge	Allahabad
38.	6240	AMIT VEER SINGH	A.C.J.M. (Railway)	Allahabad
39.	6245	SMT. SWAPNA SINGH	Special C.J.M.	Allahabad
40.	5854	MAHENDRA SINGH-III	Principal Judge, Family Court	Ambedkar Nagar
41.	1800	VIKASH SINGH	Civil Judge (Senior Div.)	Ambedkar Nagar
42.	1862	DINESH KUMAR-II	Civil Judge (Junior Div.)	Ambedkar Nagar
43.	5769	SHAILESH KUMAR TIWARI	Principal Judge, Family Court	Amroha
44.	1759	RAGHVENDRA MANI	Addl. Civil Judge (Sr.Div.)/ACJM.	Amroha
45.	1843	SHRI PAL SINGH	Civil Judge (Senior Div.)(FTC)	Amroha
46.	5799	RAJ BAHADUR SINGH MAURYA	A.D.J. (FTC)	Auraiya
47.	2171	SANTOSH KUMAR TIWARI	Addl. District & Sessions Judge	Azamgarh
48.	6409	AWADHESH KUMAR SINGH	Addl. Chief Judicial Magistrate	Azamgarh
49.	1741	SMT. MOUSHMEE MADHESIYA	Addl. Chief Judicial Magistrate	Azamgarh
50.	2188	SHAKTI PUTRA TOMAR	A.D.J. (FTC)	Baghpat

Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,

Duration: Duration: 26.02.2018 to 27.02.2018

Sl. No.	I.D.	Name Sri/ Smt./Ms.	Designation	Place of Posting
1.	1793	PREM PRAKASH JAISWAL	Civil Judge (Senior Div.)(FTC)	Baghpat
2.	1857	SMT. KIRAN GOND	Civil Judge (Junior Div.)	Baghpat
3.	5693	NARENDRA KUMAR-IV	Addl. District & Sessions Judge	Bahraich
4.	1761	SURENDRA KUMAR RAI	Addl. Civil Judge (Sr.Div.)/ACJM.	Bahraich
5.	1812	AMIT KUMAR SINGH	Civil Judge (Senior Div.)(FTC)	Bahraich
6.	5707	VINOD KUMAR-IV	Addl. District & Sessions Judge	Ballia
7.	1583	RAKESH KUMAR-VII	Addl. Chief Judicial Magistrate	Ballia
8.	1867	YASHPAL	Civil Judge (Senior Div.)(FTC)	Ballia
9.	5887	JAMSHED ALI	Principal Judge, Family Court	Balrampur
10.	5964	HARENDRA PRASAD	Principal Judge, Family Court	Banda
11.	1817	HIMANSHU KUMAR SINGH	Addl. Chief Judicial Magistrate	Banda
12.	1824	SANJAY KUMAR-VI	Addl. Chief Judicial Magistrate	Banda
13.	5468	BIJENDRA KUMAR SHAILAT	Spl. J. (SC/ST, Pev.of Atroci Act)	Barabanki
14.	6384	SIYARAM CHAURASIA	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
15.	6411	SANJAY KUMAR YADAV-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
16.	6531	RAVI NATH	Addl. District & Sessions Judge	Bareilly
17.	6374	RAM BABOO YADAV	Secretary	Bareilly
18.	6480	SUSHIL KUMAR-IV	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
19.	5472	VINAY KHARE	Addl. District & Sessions Judge	Basti
20.	6468	MANOJ KUMAR-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
21.	1619	PRADEEP KUMAR SINGH-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
22.	6092	MRIDUL KUMAR MISHRA	A.D.J. (FTC)	Bhadohi
23.	1656	CHANDRA MOHAN MISHRA	Addl. Civil Judge (Senior Div.)	Bhadohi
24.	1839	KM. PURNIMA SAGAR	Civil Judge (Senior Div.)(FTC)	Bhadohi
25.	5636	RAM KARAN-I	Addl. District & Sessions Judge	Bijnor
26.	6455	UDAY VEER SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Bijnor
27.	6493	ARUN KUMAR-III	Addl.Chief Judl Magistrate (At Nagina)	Bijnor
28.	5728	SMT. REETA KAUSHIK	Spl. Judge (U.P. Dacoity.A.A.)	Budaun
29.	6424	KUNDAN KISHOR	Addl. Civil Judge (Sr.Div.)/ACJM.	Budaun
30.	1705	SMT. NEELANJANA	Addl. Civil Judge (Sr.Div.)/ACJM.	Budaun
31.	5406	SHIV SHANKER PRASAD	Principal Judge, Family Court	Bulandshahar
32.	6346	AVADHESH PANDEY	Addl. Chief Judicial Magistrate	Bulandshahar
33.	6364	RISHI KUMAR	Secretary	Bulandshahar
34.	5889	RAJENDRA SINGH-IV	Spl. J. (SC/ST, Pev.of Atroci Act)	Chandauli
35.	2077	NITESH KUMAR SINHA	Civil Judge (JD) (Chakia)	Chandauli
36.	2182	ANURODH MISHRA	A.D.J. (FTC)	Chitrakoot
37.	1936	SMT. SUDHA SINGH	Civil Judge (Junior Div.)	Chitrakoot
38.	1989	ASHOK KUMAR SINGH-IX	Civil Judge (Junior Div.) (Mau)	Chitrakoot
39.	6524	TEJ PRATAP TIWARI	Addl. District & Sessions Judge	Deoria
40.	1875	ANAND PRIYA GAUTAM	Civil Judge (Senior Div.)(FTC)	Deoria
41.	5461	SMT. MRIDULA KUMAR	Addl. District & Sessions Judge	Etah
42.	6481	SANJAY K. LAL	Addl. Civil Judge (Sr.Div.)/ACJM.	Etah
43.	1558	ROHIT AGRAWAL	Addl. Civil Judge (Sr.Div.)/ACJM.	Etah
44.	6552	ANIL KUMAR VERMA	Principal Judge, Family Court	Etawah
45.	6484	MAHESH KUMAR	Addl. Chief Judicial Magistrate	Etawah
46.	1571	ANURAG SHARMA	Addl. Chief Judicial Magistrate	Etawah
47.	5449	JAI PRAKASH SINGH-II	Spl. Judge (E.C.Act)	Faizabad
48.	6387	KASHI PRASAD SINGH YADAV	Secretary	Faizabad
49.	6419	RAVINDRA PRASAD GUPTA	Addl. Civil Judge (Sr.Div.)/ACJM.	Faizabad
50.	5948	KM. INDU DWIVEDI	Spl. Judge (U.P. Dacoity.A.A.)	Farrukhabad